



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.11.2024

### NOTICE

Please take notice that the following matter has been inadvertently listed in the Daily Cause List of the Court – II on 06.11.2024 at 10:30 AM as item no. 3 and the next date of hearing in the matter is **17.02.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 354 of 2024 & I.A. No. 7426 of 2024	Pardeep Kumar Vs. Saptagiri Resturants Pvt. Ltd. & Ors.	Kanti Mohan Rustagi	

By order of Hon'ble Chairperson  
-Sd/-  
Registrar